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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA NO.2631 of 1990

New Delhi this the 05th day of June, 1995

MRS. LAKSHMI SWAMINATHAN, MEMBER (J)
MR. K. MUTHUKUMAR, MEMBER (A)

1. Shri Harpal Singh
R/o C-149, New Seelampur,
Delhi.
2. Shri Sital Dass
R/o A-4/C/153 Janak Puri,
New Delhi.
3. Shri B.N. Babber
R/o 56/III North West Moti Bagh,
New Delhi.

...Applicants

By Advocate Shri S.K. Bisaria

Versus

1. Secretary,
Min. of Water Resources,
Sharam Shakti Bhawan,
Rafi Marg,
New Delhi.
2. Chairman,
Central Water Commission,
Sewa Bhawan,
R.K. Puram,
New Delhi.
3. Shri Hardayal,
Programme Assistant,
CSMRS Building,
Hauz Khas,
New Delhi.

..Respondents

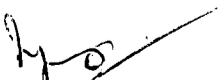
By Advocate Shri K.L. Bhandula for respondent Nos.1
and 2.

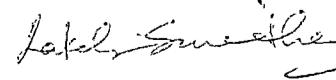
By Advocate Shri S.K. Gupta for respondent No.3

ORDER (ORAL)

Mrs. Lakshmi Swaminathan, Member (J)

Shri S.K. Bisaria submits that he is not pressing this O.A., as he has no further instructions in the matter. In view of the above, the O.A. is dismissed as withdrawn and for non-prosecution.


(K. MUTHUKUMAR)
MEMBER (A)


(LAKSHMI SWAMINATHAN)
MEMBER (J)